

(2)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 916/99

New Delhi this the 4th day of May, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

In the matter of

Dr. Monendra Grover,
S/O Shri H.R. Grover,
R/O B-2/251, Paschim Vihar,
New Delhi.

Working as Scientist Fellow,
In the Council of Scientific and
Industrial Research, M/O HRD
Govt. of India, CSIR Complex,
NPL Campus, Pusa, New Delhi-12

..Applicant

(By Advocate Shri K.C. Kareer)

Versus

1. Director General
CSIR, Govt. of India
Ministry of HRD,
Anusandhan Bhawan,
Rafi Marg, New Delhi.

2. The Secretary
to the Govt. of India,
Ministry of HRD, New Delhi.

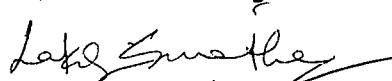
.. Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Kareer prays for permission to withdraw the
O.A. with liberty to file fresh OA.

Under the circumstances OA is dismissed as withdrawn,
with permission granted as prayed for.


(Smt. Lakshmi Swaminathan)
Member (J)


(S.R. Adige)
Vice Chairman (A)

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